

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **26.04.2024** THROUGH VIDEO CONFERENCE

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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Application No : -  
Petition No : CP(IB)/145(CHE)/2023  
Name of Petitioner : J Raviarasu  
& Vs  
Name of Respondent : Punjab National bank  
Section : Sec 94(1) of IBC, 2016

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**ORDER**

Present : Mr. A.S.Sathish Kumar, Ld.PCS for the Petitioner.

Ld. PCS submits that inadvertently the IRP appointed by this Tribunal could not be contacted. Today, the Petitioner has contacted the IRP and served the copy of the order dated 02.02.2024.

Considering the submissions, list the petition for the report of the IRP on **21.06.2024**.

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**[VENKATARAMAN SUBRAMANIAM]  
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]  
MEMBER (JUDICIAL)**